


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For filing Vakalat	433(e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ASIM MALIK 9880915157	RESPONDENT	

ORDER

Counsel for Petitioner is present. Mr. Asim Malik. Advocate filed vakalath for Corporate Debtor. He also filed objection. For hearing list it on 14/12/2017.


Member (T)


Member (J)